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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.88/2017	-	Clarification from MCA awaited	131	Metarin Distributors Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) RAFAEELLA
SHARIFA
7259700201

petitioner
Metarin distributors
Pvt. Ltd.

Rafaeel Sharifa

2) Sinchana.M.R

ROC/RD

Sinchana M.R

ORDER

PCS for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC, Karnataka, who is appearing for RD has requested for time. No response from the IT Dept., even though notice was served. Issue fresh notice to Principal Commissioner of IT, Karnataka, at Bangalore. Registry to prepare notice and PCS to collect the notice and serve on Principal Commissioner of IT, Karnataka, at Bangalore, along with PAN details of the Company. List it on 08.03.2018.

Ashok Kumar Mishra
Member (T)

Ratakonda Murali
Member (J)